

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-66/2017
MA-74/2017**

New Delhi this the 09th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Akhila S,
Age about 34 years,
W/o Sh. Vinod B,
R/o F-69, UG 1,
Dilshad Colony Delhi.
2. Shanti Kathet,
Age about 35 years,
W/o Sh. Deepak Singh,
R/o 948, Devi Nagar,
Street No. 9, sodala,
New Sanghaner Road,
Jaipur. ... Applicants

(By Advocate: Sh. M.M. Singh with Ms. Pooja Kumari)

Versus

1. East Delhi Municipal Corporation,
Through Commissioner,
Udyug Sadan, Patpargang,
Delhi-92.
2. The Assistant Commissioneer (Health),
East Delhi Municipal Corporation,
Udyug Sadan, Patpargang,
Delhi-92.
3. Medical Superintendent,
Swami Dayandnd Hospital,
Dilshad Garden Delhi-95.
4. Principal,
R.V.S. Nursing School,
Dilshad garden, Delhi-95. ... Respondents

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicants submitted that the applicants have made a representation to the respondents on 06.08.2016 seeking regularisation in view of the judgment of Hon'ble High Court of Delhi in the case of Sonia Gandhi in W.P. (C) No. 6798/2002. He also submitted that in similar matters such as OA No. 368/2014, this Tribunal has directed the respondents to dispose of the representation and also not to terminate the applicants therein till disposal of the representation and a week thereafter. He seeks similar directions in this OA.

2. Accordingly, we dispose of this OA at the admission stage itself with direction to the respondents to consider the representation dated 06.08.2016 of the applicants and to pass reasoned and speaking orders thereon within a period of sixty days from the date of receipt of certified copy of this order. Till then and a week thereafter the applicants shall not be discontinued.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/